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'A' O.A. 89/87

Serial No. of Order	Date of Order	Order with Signature
45	12-1-90	<p>Put up this case on 21-2-90 for hearing as agreed to by the Learned Counsel for both sides.</p> <p><i>[Signature]</i> Member (Adm.)</p> <p><i>[Signature]</i> Member (J)</p>
46	21-2-90	<p>None appears for the applicant. Put up this case on 13-3-90 for hearing since Mr. G.A.R. Dora, Learned Counsel appearing for R-5 is on accommodation today.</p> <p><i>[Signature]</i> Member (Adm.)</p> <p><i>[Signature]</i> Member (J)</p>
47	13.3.90	<p>Put up this case on 19.4.90 for hearing.</p> <p><i>[Signature]</i> Vice-Chairman</p>
48	19.4.90	<p>Call on 8.5.90 for hearing as prayed for on behalf of Mr. Dora.</p> <p><i>[Signature]</i> Vice-Chairman</p> <p><i>[Signature]</i> Member (J)</p>
49	8.5.90	<p>None appears for the applicant. Mr. Dora, learned counsel for Respondent No. 5 is present. This case stands dismissed for default.</p> <p><i>[Signature]</i> Member (Adm.)</p> <p><i>[Signature]</i> Member (Judicial)</p>